


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/24/2018  
NAME OF THE PETITIONER(S) : SUN LX COURIER CARGO & LOGISTICS PVT LTD  
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE   |
|-------|-------------------|------------------------|---|
|       |                   | REPRESENTATION BY WHOM |   |
| 1.    | R. Padmanabhan    | PCs & V. Pethur        |  |

**ORDER**

Representative for the Applicant present. Counsel for RoC present and prayed for time for filing objections. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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